

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.152
Appeal/6(AHM)2023

Proceedings under Section 58 & 59 of Co.Act,2013

IN THE MATTER OF:

Kishorbhai Babubhai Sakhiya

.....Applicant

V/s

Robin Precision Products Pvt Ltd & Ors

.....Respondent

Order delivered on: 12/07/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Monaal Davawala, Adv.

For the Respondent

: Mr. Vishal Dave, Adv. a/w Mr. Mayur Jugtawat, Adv.

: Ms. Pragati Tiwari, Adv. a/w Mr. Nipun Singhvi, Adv.

ORDER

Due to paucity of time, as the Hon'ble (J) is holding another Bench in post lunch session, the matter stands adjourned.

List the matter on 05.09.2023.

-sd-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)

Anuj